

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date : 15/01/2018
Day : Monday
Time : 10:30A.M


CORAM:

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/719/2005	C.C.E Ludhiana	Ms Markfed Sugar And Allied Industries	DR/Joy Kumar	
2	E/160/2008	C.C. Amritsar	Jai Steel	DR/IP	
3	E/1439/2008	C.C.E Chandigarh	Shri Manoj Kumar	DR/IP	
4	E/1440/2008	C.C.E Chandigarh	Shri Ashwani Kumar	DR/IP	
5	E/58246/2013	C.C.E Rohtak	Ms Jindal Stainless Ltd	DR/IP	
6	E/59794/2013	Ms Vallabh Steel Ltd	C.C.E Ludhiana	IP/DR	
7	ST/60698/2017	Ms Higrow Industries	C.C.E Delhi-iv Audit-ii	SANDEEP GOYAL ADV/DR	
8	E/60704/2017	C.C.E Gurgaon I	Desiccant Rotors International Pvt Ltd	DR/IP	
9	E/60838/2017	Great India Steel Fabricators	C.C.E Panchkula	Naveen Bindal/DR	
10	E/60839/2017	Great India Steel Fabricators	C.C.E Panchkula	Naveen Bindal/DR	

Prepared By

Checked By


11.1.18
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh